

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3707

ANSWERED ON:09.08.2017

CSIR Patent

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**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether CSIR spends huge amount on patents in its laboratories to take them to logical conclusion;
- (b) if so, the total patents filed during the last three years;
- (c) whether CSIR has sent a strong message to its laboratories to bear 25% of expenditure incurred on prosecution and maintenance of Indian patents and 50% of foreign patents to avoid indiscriminate filing; and
- (d) if so, the details thereof and the extent to which this step of the Government is likely to streamline patenting process in these laboratories?

**Answer**

MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY AND EARTH SCIENCES

(SHRI Y. S. CHOWDARY)

(a) During the year 2016-17, CSIR has spent Rs. 55 crore on filing and maintenance of patents within the country and abroad.

(b) The total number of patents filed during the last three year is as given below:

YEAR PATENTS FILED (INDIA) PATENTS FILED (ABROAD)

2014-15 310 456

2015-16 325 455

2016-17 225 307

(c)&(d) CSIR has decided to use intellectual property as an integral part of its knowledgebase marketing and overall business development strategy. In view of it the R&D efforts are focused at developing technological solutions, which are focused at unmet needs, affordability, availability and inclusivity. The developments would have thus local relevance, but global presence. This way CSIR would create global positioning for the country in the knowledge and technology space. CSIR laboratories are taking the patent activity as participative endeavor in technology theme format. They own and share financial requirement for patents as part of CSIR's business strategy.

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